

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Re

ne of the corporate debtor: Wings travels management india Ltd; Date of commencement of liquidation: 20/09/2019 Date of p

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected
		No. of	Amount	No. of	Amount		
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0
2	Liquidation costs incurred till date	0	18,291,986.85	0		0	0
3	Secured financial creditors	6	225,847,114.33	6	225,847,114.33	0	0
4	Unsecured financial creditors	0	0	0	-	0	0
5	Operational creditors (Workmen)	0	-	0	-	0	0
6	Operational creditors (Employees)	7	608,123.00	5	329,829.00	2	210,000.00
7	Operational creditors (Government Dues)	1	111,408.00	1	111,408.00	0	0
8	Operational creditors (other than Workmen, Employees and Government Dues)	37	28,602,046.17	26	13,012,811.00	11	11,952,914
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	-	0	-	0	0
Total		51	273,460,678.35	38	239,301,162.33	13	12,162,914.00

